

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 934/2016**

**IN THE MATTER OF:**

**Mr. Rajiv Kumar & Anr.**

.... **APPLICANT / PETITIONER**

**Vs.**

**M/s Ecnon Residency Buildcon Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 433, 434**

**Order delivered on 18.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER** :- Mr. Tarun Diwan, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 29<sup>th</sup> August 2017.



**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**